

(a) whether there is any proposal to talk to the separatist groups of the Jammu and Kashmir in near future; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) Government have always been open to talks with all groups in Jammu & Kashmir. These talks by their very nature are held away from public glare. It would not be in public interest to disclose the details.

Civilians, Security force personnels and terrorists killed

1859. SHRI RAASHID ALVI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many civilians, security force personnels and terrorists killed during last three years in the country; and

(b) the State-wise and year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) and (b) As per available information, details of the number of incidents, casualties of civilians, security personnel and number of terrorist/extremist killed in the State of Jammu & Kashmir and North-Eastern States are as under :-

Jammu & Kashmir

Year	No. of Incidents	No. of SFs killed	No. of Civilians killed	No. of Terrorist killed
2008	708	75	91	339
2009	499	64	78	239
2010 (Up to 30 June)	254	34	20	114

North Eastern States

Year	No. of Incidents	No. of SFs killed	No. of Civilians killed	No. of Terrorist killed
2008	1561	46	466	640
2009	1297	42	264	571
2010 (Up to 15th July)	397	4	44	160

In the year 2008, major terrorist incidents/bomb blasts occurred at CRPF Group Centre, Rampur (U.P.), Jaipur, Bangalore, Ahmedabad, Delhi, Malegaon (Maharashtra) and Modasa (Gujarat). In these incidents 168 persons lost their lives. In the terrorist attack in Mumbai in November, 2008, 164 persons lost their lives. There was no major terrorist attack in the year 2009. However, a bomb blast took place at Pune on 13.2.2010 wherein 17 persons were killed.

DNA test to identify Bangladeshis during census

†1860. SHRI SHREEGOPAL VYAS :

SHRI ANIL MADHAV DAVE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that D.N.A. test would be carried out during census to identify Bangladeshis;

(b) if so, how it would be helpful in census;

(c) whether it would be helpful in sending Bangladeshis back to their homeland; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) No Sir. There is no such proposal. In Census no biometrics are collected. In the National Population Registrar (NPR), it is proposed to collect photograph, 10 fingerprints and 2 Iris print only.

(b) to (d) Questions do not arise.

Financing of Terrorist by NPOs etc.

1861. SHRI SANJAY RAUT :

SHRI GOVINDRAO WAMANRAO ADIK :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn towards recent report which identifies fund transfers from foreign Non-Profit Organizations (NPOs), Drug Trafficking, etc. as major sources for terrorist financing in India;

(b) if so, the details thereof and Government's response thereto; and

†Original notice of the question was received in Hindi.